pens are available in India for 4 to 5 rupees. I want to know how then they could be called smuggled goods. I think they are being given to some parties as donations and they use them only for party purposes. Is the Government aware of these things?

Written Answers

SHRI K. C. PANT: I am not fully aware of this; I am not aware of the price mechanism of smuggled goods.

MR. CHAIRMAN: The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### D. A. OF CENTRAL GOVERNMENT EMPLOYEES

- \*33 SHRI T. V. ANANDAN: Will the Minister of FINANCE be pleased to state
- (a) whether it is a fact that Government have taken a decision to exclude dearness allowance of the Central Government Employees for purposes of Taxation;
- (b) if so, what are the details thereof and when it will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No, Sir. Government have no such proposal under their consideration.

(b) Does not arise.

## REHABILITATION OF NOMADIC FAMILIES OF RAJASTHAN

- \*34. PROF. SHANTILAL KOTHARI: Will the Minister of SOCIAL WELFARE be pleased to State:
- (a) whether there is any proposal under the consideration of the Government of India to rehabilitate the nomads of Rajasthan;
- (b) if so, what are the details of the proposal; and
- (c) the number of such nomadic families in Rajasthan at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) and (b) There is no such

proposal presently under the consideration of Government of India. The Government of India have, however, allotted a sum of Rs. i.oo lakh for 1968-69 for the welfare of Denotified, Nomadic and Semi-nomadic Tribes in Rajasthan to be spent on the following schemes (i) Scholarships; (ii) Rented hostels; and (iii) Aid to Voluntary Agencies. (c) This information is not readily available. Such cases are not normally enumerated during census operations.

to Questions

### TAGORE THEATRE

### ♦38. SHRI ARJUN

ARORA

SHRI GULAM NABI UNTOO: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply to Unstarred Question No. 269 given in the Rajya Sabha on the 7th May, 1968 and state whether the construction of the Tagore Theatre in Delhi has since been completed?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGA-NATH RAO): The building work is complete. Some electrical and horticulture works, which are in progress, will be completed by the end of August, 1968.

# CENTRAL ASSISTANCE FOR THE DROUGHT-AFFECTED AREAS IN ORISSA

♦39. SHRI LOKANATH MISRA: Will the Minister of FINANCE be pleased to state the amount of loans, grants or assistance given to the Government of Orissa for the droughtaffected areas so far during the year 1968-

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. G. PANT): An amount of Rs. 1.50 crores has been advanced so far during the current year to the Government of Orissa towards expenditure on drought relief measures.

# HONORARY DOCTORS

\*40. SHRI K. DAMODARA.N:

SHRI BALACHANDRA MENON:

SHRI M. V. BHADRAM: SHRI M. P BHARGAVA: SARDAR RAM SINGH: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Honorary doctors attached to Irwin Hospital, New Delhi

have gone on strike recently protesting against the termination of their services by the Delhi Administration:

Written Answers

- (b) whether the striking doctors have made any representation to the Government regarding their grievances;
- (c) if so, what are the specific demands made by the striking doctors; and
- (d) what action has been taken by Government in this regard?

OF MINISTER HEALTH, FAMILY AND PLANNING URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA) : (a) Yes, though notices of termination of services were served only on 8 Honorary Medical Officers.

- (b) No formal representation other than the notice mentioned above was made to Delhi Administration by the Honorary Medical Officers. 21 out of 34 Honorary Medical Officers attached to Irwin Hospital sent a notice to the Director-Principal Maulana Azad Medical College that they would not attend to their duties with effect from 26th of May, 1968, as a protest against the termination of services of 8 Honorary Medical Officers.
- (c) No specific demands were made in the notice served.
  - (d) The question does not arise.

# AID FROM AID INDIA CONSORTIUM

- \*4i. SHRI M. V. BHADRAM: Will the Minister of FINANCE be pleased to state:
- (a) how much of the aid promised last year by the Aid India Consortium has been actually received so far:
- (b) what is the amount of aid sought for by Government during the current year; and
- (c) what are the prospects of receiving aid from the consortium countries in the current

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): fa) Agreements for a total amount of \$560.4 million representing Consortium aid commitments for 1967-68 have been signed.

(b) and (c) The World Bank made an assessment with which the Government agreed that requirements of non-project

aid commitments for 1968-69 will be in the order of \$1000 million. Some members have already indicated assistance amounting to S297 million while others are yet to indicate their assistance.

to Questions

# प्रधान मंत्री के लिये सरकारी निवास

- \* 42. श्री राजनारायण : क्या निर्माण, आवास और पूर्ति मंत्री यह बताने की कृपा
- (क) क्या सरकार ने प्रधान मंत्री के स्थायी निवास के सम्बन्ध में कोई निर्णय कर लिया
- (ख) यदि हां, तो वह स्थान कहां पर है और यह निर्णय करने में किन-किन बातों का ध्यान रखा गया है ; और
- (ग) यदि इस सम्बन्ध में अब तक कोई निर्णय नहीं हुआ तो उसके क्या कारण हैं?

#### OFFICIAL RESIDENCE FOR THE PRIME MINISTER

- ♦42. SHRI RAJNARAIN : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether Government have taken any decision with regard to the permanent official residence of the Prime Minister;
- (b) if so, what is its location and what are the factors that have been taken into consideration in arriving at the decision; and
- (c) if no decision has been taken so far in this regard, what are the reasons there-for?]

# निर्माण, आबास और पुर्ति मंत्री (श्री जगन्नाथ राव) : (क) जी नहीं।

(ख) और (ग) प्रश्न ही नहीं उठते ।

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) No, Sir.

- (b) and (c) Do not arise.]
- †[ ] English translation.